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title: Introduction of the Food Safety and Standards (Amendment) Bill, 2016 (*Amendment of section 57, etc.*).

HON. DEPUTY SPEAKER: Item No. 29, Shri Rabindra Kumar Jena.

SHRI RABINDRA KUMAR JENA (BALASORE): I beg to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Food Safety and Standards Act, 2006."

*The motion was adopted.*

SHRI RABINDRA KUMAR JENA : I introduce the Bill.